

ITEM NO.11

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4428/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAKESH & ORS.

Respondent(s)

Date : 09-05-2025 This appeal was called on for hearing today.

For Appellant(s) :

Ms. Sakshi Kakkar, AOR
Ms. Sakshi Dubey, Adv.

For Respondent(s) :

Ms. Maheravish Rein, Adv.
Mr. Aldanish Rein, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1,3 and 4 are duly represented.

Await certificate of service from High Court in respect of
respondent no.2.

Scanned soft copy of Original records of High Court and
Trial Court have been received and the same has been provided to
the Ld. Counsels for both the parties in light of Circular
F.No.01/Judl./2025, dated 10.01.2025.

List again on 05.08.2025.

SUJATA SINGH
Registrar

HJ